

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSPetition for Special Leave to Appeal (Crl.) No. 7375/2025

[Arising out of impugned final judgment and order dated 24-03-2025 in CRLM No. 50553/2024 passed by the High Court of Judicature at Patna]

ARON PURIE

Petitioner(s)

VERSUS

THE STATE OF BIHAR & ANR.

Respondent(s)

FOR ADMISSION and I.R.

IA No. 123468/2025 - EXEMPTION FROM FILING O.T.

WITH

SLP(Crl) No. 7429/2025 (II-A)

FOR ADMISSION

IA No. 124192/2025 - EXEMPTION FROM FILING O.T.

Date : 19-05-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA

HON'BLE MR. JUSTICE R. MAHADEVAN

For Petitioner(s) : Mr. Siddharth Luthra, Sr. Adv.
Mr. Hrishikesh Baruah, AOR
Mr. Utkarsh Dwivedi, Adv.
Mr. Sougat Pati, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following

O R D E R

1. Heard Mr. Siddharth Luthra, the learned counsel appearing for the petitioners.
2. Leave granted.
3. Further proceedings of Complaint Case No. 2540(C) of 2024 pending in the Court of the Chief Judicial Magistrate Patna shall remain stayed till further orders.

(CHANDRESH)
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)
COURT MASTER (NSH)